#### Sixteenth Loksabha

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Title: Motion regarding Appointment of Members of Rajya Sabha to Joint Committee on Citizenship (Amendment) Bill, 2016 (Motion Adopted).

# डॉ. सत्यपाल सिंह (बागपत) : अध्यक्ष महोदया, मैं प्रस्ताव करता हूं:-

"कि यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा, राज्य सभा से 18 अगस्त, 2017 को सर्वश्री दिलीप भाई पांडय़ा, डेरेक ओ<sup>,</sup> ब्रायन और पी. भट्टाचार्य के अवकाश प्राप्त करने के कारण उत्पन्न रिक्तियों के बाबत राज्य सभा के तीन सदस्यों को नागरिकता (संशोधन) विधेयक, 2016 संबंधी संयुक्त सिमिति के सदस्यों के रूप में कार्य करने के लिए नियुक्त करे और राज्य सभा द्वारा संयुक्त सिमिति के लिए इस प्रकार निर्वाचित सदस्यों के नाम इस सभा को सूचित करे।"

## HON. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint three members of Rajya Sabha to serve as Members of the Joint Committee on the Citizenship (Amendment) Bill, 2016 in the vacancies to be caused by the retirement of Sarvashri Dilipbhai Pandya, Derek O' Brien and P. Bhattacharya from Rajya Sabha on 18<sup>th</sup> August, 2017 and do communicate to this House the names of the Members so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

HON. SPEAKER: Now we will take up 'Zero Hour'. Shri P. Karunakaran.

SHRI P. KARUNAKARAN (KASARGOD): Madam, I am sorry to say that some of the respected Members of the Ruling Party made serious allegations against the CPI(M) leaders including the Chief Minister of Kerala and the Secretary of the State Committee. There is no justification in giving the names of Shri M.M. Mani and others... (*Interruptions*). Since they are not in a position to give any reply, it is not proper to make such allegations against these leaders.... (*Interruptions*). Besides, they have quoted the ...\* as terrorist of the CPI(M)... (*Interruptions*). They are the senior Members of this Party... (*Interruptions*). I would like to know from the Ruling Party, *i.e.* the BJP, whether ... \* is a terrorist Party or not... (*Interruptions*). They were allowed to speak for half-an-hour yesterday... (*Interruptions*).

#### **12.09 hours**

(At this stage, Shri M.B. Rajesh and some other hon. Members came

and stood on the floor near the Table.)

... (Interruptions)

HON. SPEAKER: The House stands adjourned till 12.30 p.m.

### 12.10 hours

The Lok Sabha then adjourned till Thirty Minutes past Twelve of the Clock.

### 12.30 hours

The Lok Sabha reassembled at Thirty Minutes past Twelve of the Clock.

(Hon. Speaker in the Chair.)

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माननीय अध्यक्ष : श्री ज्योतिरादित्य जी।

...(<u>व्यवधान</u>)

माननीय अध्यक्ष : आप सभी लोग बैठ जाइए।

...(<u>व्यवधान</u>)

माननीय अध्यक्ष : आपकी बात रेकॉर्ड पर चली गयी है। कृपया बैठ जाइए।

...(<u>व्यवधान</u>)